

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3914
ANSWERED ON:30.04.2012
COASTAL ZONE REGULATIONS
Reddy Shri Magunta Srinivasulu

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has any proposal to bring a new coastal zone regulations in the country;
- (b) if so, the details thereof;
- (c) whether the views of the State Governments have been invited and proposed to be incorporated in such regulation; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (d) An Expert Committee headed by Prof M.S. Swaminathan was set up by Ministry of Environment and Forests to review the Coastal Regulation Zone Notification, 1991. Extensive consultations with various stakeholders including the fishermen communities, local communities, NGOs and State Governments of Coastal States/UT Administrations were held. The Ministry considered the suggestions received and notified the CRZ Notification, 2011, and the Island Protection Zone Notification, 2011, on 6th January, 2011 in supersession of the CRZ Notification, 1991.